

IN THE NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No. 97 of 2017

O. Padmanabhan **Appellants**

Vs.

Supra Hitech Electro Equipments Pvt. Ltd. & Ors.**Respondents**

Present: **For Appellant:** **Mr. Vipin Nair, Advocate**

For Respondents:

ORDER

10.04.2017 Counsel for the Appellant requested to withdraw the appeal. Prayer of withdrawal is allowed. The Appeal stand disposed of as withdrawn without any liberty to raise the same issue.

(Justice S.J.Mukhopadhaya)
Chairperson

(Mr. Balvinder Singh)
Member (Technical)

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